

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 3.7.2015

OA No.291/00642/2014 with MA No.291/00216/2015

Mr.D.S.Kurka, Proxy Counsel for
Mr. Ashok Bansal, Counsel for the applicant.
Mr.Hawa Singh , Counsel for respondents.

Ld. Counsel for the applicant submits that he wants to withdraw the OA.

In view of the submissions made by the counsel for the applicant the OA is dismissed having infructuous being withdrawn .


(Mrs.Ranjana Choudhary)

Member (A)


(Justice Harun-Ui-Rashid)

Member (J)

| *Adm/*